

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 117 of 2016

Dated: 21st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Renew Wind Energy (AP) Pvt. Ltd.

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. S. Venkatesh
Mr. Shashank Khurana
Mr. Pratyush Singh
Mr. Varun Singh
Mr. Natabrata Bhattacharya
Ms. Kanika Chugh

Counsel for the Respondent(s)

:

Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **11.04.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt